

OA.No.170/00065/2018/CAT/Bangalore Bench  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00065/2018**

**DATED THIS THE 31<sup>st</sup> DAY OF JULY, 2018**

**HON'BLE DR.K.B. SURESH, MEMBER (J)**  
**HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

M.Srinivas  
 S/o. Late Muni Krishnappa  
 Aged about 43 years  
 working as Tradesman Mate  
 O/o 56 COY ASC (SUP) Type 'G'  
 PIN 900493.  
 A/O 56 APO  
 Resident of  
 No.41/1, DCA Complex  
 Phase IV, Domlur  
 Bangalore-546 008. ... Applicant

(By Advocate Shri B.Veerabhadra)

Vs.

1. The Officer in Charge  
 56 COY ASC Centre  
 Cubbon Road  
 Bangalore-560 001.
2. The Principal Controller of Defence Accounts  
 107, Lower Agram Road  
 Bangalore-560 007.
3. Smt.Shakunthala  
 Tradesman Mate  
 56 COY ASC Centre  
 Cubbon Road, Bangalore-560 001. ...Respondents

(By Advocate Shri N.Amaresh)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

Heard the matter. Learned Counsel for the respondents Shri N.Amaresh would submit that they have considered the request of the applicant and have given a favourable input to the Headquarters to act upon. That being so, no

further adjudication may be required in this matter. Therefore, the matter is remitted back to the respondents to do the needful on the basis of submission already made.

2. The OA is therefore disposed off as above but with the liberty. No costs.

(DINESH SHARMA)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER (J)

/ps/

**Annexures referred to by the applicant in OA.170/00065/2018:**

Annexure-A1: ACP-I dtd.02.05.2005

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Annexure-A2: Comparative Statement

Annexure-A3: Pay Slip of M.Srinivas

Annexure-A4: Pay Slip of Shakuntala

Annexure-A5: Officer in Charge Letter dt.10.01.2017

Annexure-A6: DOPT Order dtd.04.11.1993

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